## FFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ): DELHI CIRCULAR

In compliance of the directions of the Ld. Principal District & Sessions Judge (HQs), the Hall a copy of letter no. 5373-5385/DHC/Gaz.IB/G-2/SC-Judgment/2025 dated 13.09.2025, along with the copy of Judgment dated 05.08.2025, passed by Hon'ble Supreme Court of India in Civil Appeal No. 10048 of 2025, titled as "Operation Asha Vs. Shelly Batra & Ors.", received from Hon'ble High Court of Delhi, New Delhi has been uploaded an the official website i.e. delhidistrictcourts.nic.in.

Therefore, it is requested to kindly peruse the above said Judgment from the official website for kind information & necessary compliance.

(Anil Antil)

Officer-in Charge, Genl. Branch, (C)
District Judge-15, Central District,
Tis Hazari Courts, Delhi

Laws As above

7301- 73641 Gent (C)/HCS/THC/2025

Dated, Delhi the

Copy to: -

All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi for information.

The Chairman. Website Committee, Tis Hazari Courts. Delhi with the request t direct the concerned official to upload the same on the Website of Delhi Distric Courts.

- 4. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi formation as requested vide letter no. DJA/Dir.(Acd)/2019/4306 date 06.08.2019.
- 5. Dealing Assistant, R&I Branch for uploading the same on LAYERS.

5. For uploading the same on Centralized Website through LAYERS.

Officer-in Charge, Genl. Branch, (C) District Judge-15, Central District. Tis Hazari Courts, Delh E HIGH COURT OF DELHI AT NEW DELHI

/DHC/Gaz.IB/G-2/SC-Judgment/2025

Dated: 25 .09.2025

From:

The Registrar General, High Court of Delhi, New Delhi.

To

→ The Principal District & Sessions Judge (HQ), Tis Hazari Counts Complex, Delhi.

- The Principal District & Sessions Judge (New Delhi), Ratiala House Courts Complex, New Delhi.
- 3. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
- 4. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
- 5. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi
- 6. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
- 7. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
- 8. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex,
- 9. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
- 10. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
- 11. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
- 12. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
- 13. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.

Judgment dated 05.08.2025 passed by Hon'ble Supreme Court of India in Civil Appeal No. 10048 of 2025 titled as "Operation Asha vs. Shelly Batra & Ors"

Sir/Madam,

I am directed to request you to download the copy of Judgment dated 05.08.2025 passed by Hon'ble Supreme Court of India in Civil Appeal No. 10048 of 2025 titled as "Operation Asha vs. Shelly Batra & Ors" from the official website of Supreme Court of India i.e. supremecourtofindia,nic,in and circulate the same amongst all the Judicial Officers working under your respective control for information and necessary compliance.

Yours faithfully,

(Vinay Sharma) Deputy Registrar (Gazette-IB)

For Registrar General.

OIC Gent. Br. July 202.

Pr. D& ST/HBA